

**CC NO. 200/2019  
CBI VS. RAVINDER KUMAR**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**14.08.2020**

**Present:** Sh. Sunil Verma, Ld. PP for CBI.  
Sh. Manish Gandhi, Adv. for accused Ravinder Kumar

On the oral request of Ld. Counsel, personal appearance of accused Ravinder Kumar is exempted for today only through his counsel, who is present.

The Ahlmad is directed to get the file scanned and provide a copy to me. He is directed to send a written request to the computer branch for scanning the file.

Put up for scanning of file and further proceedings on

**04.09.2020.**



**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
14.08.2020**